# **Right to Information Act, 2005**

The Government of India has enacted the Right to Information Act, 2005 (http://www.persmin.nic.in/) which has come into effect from October 12, 2005. The Right to Information under this Act is meant to give to the citizens of India access to information under control of public authorities to promote transparency and accountability in these organisations. The Act, under Sections 8 and 9, provides for certain categories of information to be exempt from disclosure. The Act also provides for appointment of a Chief Public Information Officer to deal with requests for information.

### **RBI's Obligation under the Act**

The Reserve Bank of India is a public authority as defined in the Right to Information Act, 2005. As such, the Reserve Bank of India is obliged to provide information to members of public.

Section 4(1)(b)	Information to be published under the Act	
(i)	The particulars of the organisation, functions and duties	
(ii)	The powers and duties of its officers and employees	
(iii)	The procedure followed in the decision making process, including channels of supervision and accountability	
(iv)	Norms set by the Bank for the discharge of its functions	
(v)	Rules, regulations, instructions, manuals and records, held by the Bank or under its control or used by its employees for discharging its functions	
(vi)	Statement of Categories of Documents that are held by the Reserve Bank or under its Control	
(vii)	Particulars of any arrangement that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof	
(viii)	List of Boards, Councils, Committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public	
(ix)	A directory of its officers and employees	
(x)	Monthly remuneration received by its officers and employees, including the system of compensation as provided in its regulations	
(xi)	The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made	

# Section 4(1)(b) of the Right to Information Act, 2005

(xii)	Not applicable
(xiii)	Particulars of recipients of concessions, permits or authorisations granted
(xiv)	Details in respect of the information, available to or held by it, reduced in an electronic form
(xv)	The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use
(xvi)	Names, designations and other particulars of Public Information Officers
(xvii)	Other Information

# Library Access

The working hours of RBI library at the central office are 9.45 am to 5.45 pm. Though it mainly caters to the RBI staff, it is also open to academics, students and researchers.

# Seeking Information from RBI

The Reserve Bank of India has an established communication policy. Under this, the Reserve Bank of India regularly releases information and data on Indian economy, banking and finance. It releases the information and data at regular periodicity – daily, weekly, monthly, quarterly, six monthly and annually. In addition, it also releases information, as and when required, through occasional publications, such as, studies and reports.

The Reserve Bank also places in public domain its instructions relating to banking, finance, foreign exchange and other related subjects. Further, the Reserve Bank also disseminates information, especially of general interest, through daily press releases.

The information and data routinely released by the Reserve Bank are available on its website (www.rbi.org.in)

The details of information that is already available from the Reserve Bank of India are:

### Monetary Policy Statements and Monetary Policy Reports

- i) The Monetary Policy Committee (MPC) constituted by the Central Government under Section 45ZB of the Reserve Bank of India Act, 1934 determines the Policy Rate required to achieve the inflation target. The MPC meets every two months. The resolutions adopted by the MPC in its meetings are published after conclusion of the meetings as per Section 45ZK of the RBI Act, 1934. The minutes of the meetings are released on the fourteenth day after the resolutions are published as per Section 45ZL of the RBI Act, 1934.
- ii) A Statement of Developmental and Regulatory Policies is also published on the same day, the resolution of the MPC is released.
- iii) Once in every six-months, a document titled Monetary Policy Report (MPR) is published by the Reserve Bank under Section 45ZM of the RBI Act, 1934.

The above periodical documents are available on the RBI website at https://www.rbi.org.in/scripts/Annualpolicy.aspx

### **Annual Publications**

### **Annual Report**

The annual report of the Reserve Bank is the most important document released every year in late August. It is the statement of the Board of Directors on the state of the economy, the working of the Reserve Bank and on the balance sheet of the Reserve Bank. It also presents an assessment and prospects of the Indian economy.

The annual report is a statutory document relating to the financial year of the Reserve Bank (July to June) and is released in August.

#### **Annual Report of Ombudsman Schemes**

An Annual Report on the functioning of the Ombudsman Schemes is published every year by the Reserve Bank elucidating the status of complaints received against the RBI regulated entities (REs) at the Offices of the RBI Ombudsman (ORBIOs) and various other developments in the field of consumer education and protection during the year.

#### **Report on Trend and Progress of Banking in India**

This is also a statutory publication produced by the central bank. Presented annually, this document is a review of the policies for and performance of the financial sector for the preceding year. The publication, covering period from April to March, is generally released around November/December.

#### **Report on Currency and Finance**

This annual document is presented by the staff of the central bank. Since 1998-99 the Report dwells on a particular theme and presents a detailed economic analysis of the issues related to the theme. While the focus of the Report is on the policy approach, issues and challenges relevant to India, the various Chapters present these developments against the recent theoretical developments and the accumulated cross-country empirical evidence. Since the publication is released around December, it also serves the purpose of presenting a mid-year review of the economy.

#### Handbook of Statistics on the Indian Economy

This publication is a major initiative by the Reserve Bank aimed at improving data dissemination by providing a useful storehouse of statistical information at one place. The publication provides timeseries data (annual/quarterly/monthly/fortnightly/daily) pertaining to a broad spectrum of economic variables, including data on national income, output, prices, money, banking, financial markets, public finance, trade and balance of payments. The publication is also available in a hard copy as well as a CD-ROM format.

#### **Database on Indian Economy**

Also available on the RBI website is a database on Indian Economy which gives time series data on a wide range of subjects relating to India's economy, banking and finance. This site also allows the visitor to cull out the data and use it for research.

#### **State Finances**

A Study of State Budgets, this publication provides a comprehensive analytical assessment of the finances of the State Governments. Consolidated data of all State Governments are analysed in addition to State-wise analysis to draw policy implications.

### Statistical Tables relating to Banks in India

This annual publication contains comprehensive data relating to the commercial banking sector. It covers balance sheet information as well as performance indicators of each commercial bank in India including those registered abroad. The data are presented bank group-wise and state-wise.

# Basic Statistical Return (BSR)- 1- Credit by Scheduled Commercial Banks (SCBs) including Regional Rural Banks (RRBs) – Annual

Compile annual information on type of account, organisation, occupation /activity and category of the borrower, district, and population group of the place of utilisation of credit, rate of interest, credit limit and outstanding credit amount, based on the credit data received from all SCBs including RRBs.

# Basic Statistical Return (BSR)- 2- Deposits with Scheduled Commercial Banks (SCBs) including Regional Rural Banks (RRBs) – Annual

Collect, compile, analyse and disseminate data on type of deposits, maturity pattern of term deposits, ownership pattern of deposits as well as number of employees based on branch-wise deposits data received from all SCBs including RRBs on annual basis.

# Spatial Distribution Of Deposits And Credit with Scheduled Commercial Banks (SCBs) including Regional Rural Banks (RRBs) - Annual

In order to reduce reporting burden of banks, the quarterly publication (viz. Quarterly Statistics on Deposits and Credit of Scheduled Commercial Banks) based on BSR-7 return has been discontinued since March 2023 round. However, such information has been supplemented from annual BSR-1 and BSR-2 returns and presented in the tabular form under captioned title i.e. "*Spatial Distribution Of Deposits And Credit (Annual)*"

These tables provide data on deposits and credit of scheduled commercial banks (including Regional Rural Banks (RRBs)) for end-March and presented in accordance with centre, state, population group, and bank group.

#### **Quarterly Publications**

# Basic Statistical Return (BSR)- 1- Credit by Scheduled Commercial Banks (SCBs) excluding Regional Rural Banks (RRBs) – Quarterly

Compile quarterly information on type of account, organisation, occupation /activity and category of the borrower, district, and population group of the place of utilisation of credit, rate of interest, credit limit and outstanding credit amount, based on the credit data received from all SCBs excluding RRBs.

# Basic Statistical Return (BSR)- 2- Deposits with Scheduled Commercial Banks (SCBs) excluding Regional Rural Banks (RRBs) – Quarterly

Collect, compile, analyse and disseminate data on type of deposits, maturity pattern of term deposits, ownership pattern of deposits as well as number of employees based on branch-wise deposits data received from all SCBs excluding RRBs on quarterly basis.

# Spatial Distribution Of Deposits And Credit with Scheduled Commercial Banks (SCBs) excluding Regional Rural Banks (RRBs) – Quarterly

In order to reduce reporting burden of banks, the quarterly publication (viz. Quarterly Statistics on Deposits and Credit of Scheduled Commercial Banks) based on BSR-7 return has been discontinued since March 2023 round. However, such information has been supplemented from quarterly BSR-1 and BSR-2 returns and presented in the tabular form under captioned title i.e. *"Spatial Distribution Of Deposits And Credit (Quarterly)"* 

These tables provide data on deposits and credit of scheduled commercial banks (excluding Regional Rural Banks (RRBs)) for each quarter ending in March, June, September, and December and presented in accordance with centre, state, population group, and bank group.

#### Monthly Publications

#### **RBI Bulletin**

This is a monthly publication released in the first week of every month. The Bulletin publishes analytical articles based on data collected by the Reserve Bank often specifically for the purpose. It carries speeches of the Governor, Deputy Governors and Executive Directors. The speeches are useful in improving the understanding of the central bank's policies. Other useful inclusions in the Bulletin are important press releases and circulars issued by different departments of the Reserve Bank and data relating to economy, finance and banking. Often, significant reports released by the Reserve Bank including the Annual Report and the Report on Trend and Progress of Banking in India are issued as supplements to this monthly publication.

### Monetary and Credit Information Review

This is a monthly four-page periodical aimed at operational level bankers. The periodical summarises important circulars issued by the central bank during the month. It is published between 1<sup>st</sup> and 5<sup>th</sup> of every month.

#### **Weekly Publications**

### Weekly Statistical Supplement to the RBI Bulletin

This publication presents the weekly balance sheet of the Reserve Bank and other developments relating to financial, commodity and bullion markets. This is published on every Friday at 5 pm.

#### Daily

#### **Press Releases**

The Reserve Bank releases through its daily press releases data on money market operations and reference rates for four major currencies, namely, the US Dollar, Euro, Pound Sterling and the Japanese Yen. The press releases are also issued on other issues that may be of general public interest such as important banking regulations, new currency notes, rejection or cancellation of certificate of registration of non-banking finance companies, status of urban cooperative banks, etc.

#### **Occasional Publications**

#### **Occasional Papers**

This is published once in four months and carries research papers presented by the professional staff of the Reserve Bank. The publication reflects the views of the authors. The Occasional Papers are being published thrice a year from 1999 onwards.

#### **DRG Studies**

These are research studies conducted by external experts in India in collaboration with the internal staff members of the Reserve Bank. The Development Research Group is a forum that institutionalises participation of external expertise in in-house research.

#### **Reports**

Besides these, the Reserve Bank also publishes reports of committees set up by it for feedback and for wider dissemination of information.

#### **Brochures**

The Reserve Bank brings out occasional booklets to familiarise the general public about the facilities available to them mainly in the area of foreign exchange.

#### Lectures

The Reserve Bank of India has instituted three annual lectures. Two of these commemorate past Governors of the Reserve Bank and one a noted monetary economist.

#### **RBI Website**

The Reserve Bank maintains an active website (URL: <u>https://www.rbi.org.in</u>). All the information released by the Reserve Bank is also simultaneously made available on the website in pdf and Word formats. The data are provided in excel format. The site is updated several times a day.

In keeping with its objective of bringing in greater transparency in its decision making process, the Reserve Bank is committed to releasing more and more information in public domain.

# **Disclosure Policy**

# **Disclosure Log**

The Reserve Bank of India also places all the information it releases in response to the requests received under the Right to information Act, 2005 on its website, if, in its view, the information could be of general public interest. Such information is furnished in this disclosure log.

### Your suggestions

If you feel that the Reserve Bank of India should release any information in addition to what it already releases, please send us your suggestions by email. If, however, you need any specific information on an ad hoc basis, you may make an application under the Right to information Act, 2005. It needs to be emphasised that this mechanism is only meant for seeking information and NOT for making complaints. The Reserve Bank of India has a separate mechanism for redressal of complaints against banks and its own departments.

## Complaints against Services Provided by RBI Regulated Entities (REs)

The Reserve Bank of India has provided for a separate channel for lodging complaints against 'deficiency in services'\* rendered by a Regulated Entity (RE).

For complaints against a specific RE, the complainant may first lodge a written complaint with the RE. If the complaint is rejected wholly or partly by the RE, or the complainant is not satisfied with the RE's response; or, the complainant had not received any reply within 30 days after the RE received the complaint, the complainant can lodge the complaint against the RE online on the Reserve Bank's Complaint Management System (CMS) portal <u>https://cms.rbi.org.in</u> or send in physical mode to the 'Centralised Receipt and Processing Centre' (CRPC) set up at RBI, 4th Floor, Sector 17, Chandigarh - 160017. The complaints received are handled by the Offices of the RBI Ombudsman as provided under the <u>Reserve Bank – Integrated Ombudsman Scheme (RB-IOS)</u>, 2021. Complaints against the REs which do not fall within the purview of the RB-IOS are handled by the Consumer Education and Protection Cells (CEPCs) of RBI.

You may visit the following links for more information:

- i. <u>The Reserve Bank Integrated Ombudsman Scheme (RB-IOS), 2021</u>,
- ii. Addresses of RBI Ombudsman
- iii. Address and contact details of CEP Cells

Further, a Contact Centre with Toll-Free number - 14448 has also been operationalized to guide / educate consumers on grievance redressal process at RBI and the process of lodging complaint, as well as guide the complainants regarding the status of their complaints already lodged with RBIOs / CEPCs. The Contact Centre is available between 8:00 a.m. to 10:00 p.m. (Monday through Saturday, except National Holidays) for English, Hindi and in ten Regional Languages (Assamese, Bengali, Gujarati, Kannada, Marathi, Malayalam, Odia, Punjabi, Telugu and Tamil).

\*"Deficiency in service" means a shortcoming or an inadequacy in any financial service, which the Regulated Entity is required to provide statutorily or otherwise, which may or may not result in financial loss or damage to the customer.

## Complaints against RBI Services

Any person who has a grievance against any department of the Reserve Bank may lodge his / her complaint at <u>crpc@rbi.org.in</u>. The complaint should contain the name and address of the complainant, the department against which the complaint is being made, and facts of the case supported by documents, if any.

### Making an Application under the Right to Information Act, 2005

Citizens of India will have to make the request for information in writing, clearly specifying the information sought under the Right to Information Act, 2005. The application for request should give the contact details (postal address, telephone number, fax number, email address) so that the applicants can be contacted for clarifications or the information. Since as per the Act, information can be furnished only to citizens of India, you will have to give your citizen status as well. Citizen also lodae request through online portal bv accessing can the link https://rtionline.gov.in/ where the RTI fees can be paid online and the requester gets the registration number upon submission of the request and can track the application.

## How do I send my application?

As per the Right to Information act 2005 and the Right to Information rules 2012 **prescribed by the Government of India:** a request for obtaining information under Section 6(1) of RIA needs to be accompanied by an application fee of Rs.10 by way of cash against proper receipt or by DD or bankers' cheque payable to the Accounts Officer of the public authority.

You could send your request by post accompanied by the application fee of Rs.10/- payable by demand draft or bankers' cheque or Indian Postal Order favouring Reserve Bank of India. The fee can also be paid in cash along with the application. Citizens can also submit request through online portal by accessing the link https://rtionline.gov.in/ where the RTI fees can be paid online and upon submission of the request the requester gets the registration number and can track the application.

### Where do I send my request?

The details of the Nodal CPIO in the Reserve Bank of India are as under:

Ms. Namrata Shukla Central Public Information Officer/General Manager Human Resources Management Department Reserve Bank of India, Central Office Central Office Building (21<sup>st</sup> Floor) Shahid Bhagat Singh Marg, Fort Mumbai-400001 Telephone No. 022-22610352 You can send your request by post/hand delivery along with the requisite RTI application fee in a valid mode of payment to the Central Public Information Officer (Nodal CPIO), Reserve Bank of India, RIA Division, Central Office Building, 21<sup>st</sup> Floor, Shahid Bhagat Singh Marg, Mumbai – 400 001 or to any of the addresses given below. Citizens can also lodge request through online portal by accessing the link https://rtionline.gov.in/ where the RTI fees can be paid online and upon submission of the request the requester gets the registration number and can track the application.

# CPIO, Alternate CPIO and Appellate Authority

With effect from November 16, 2009, the furnishing of information under RTI Act in the Reserve Bank of India is done in a decentralised manner with Chief General Managers/ Advisers/General Managers–in–charges of our various Central Office Departments designated as Central Public Information Officers (CPIOs) and in their absence, the other Chief General Managers/General Managers of the departments would be designated as CPIOs. The Executive Director has been designated as the Appellate Authority.

#### Lists of CPIOs

- CPIOs and Brief Description of Departments
- RBI Ombudsman designated as CPIOs and their Addresses
- CRPC-in-Charge designated as CPIO and Address
- CAPIOs (Nodal Officers) at different Regional Offices
- CAPIOs (Nodal Officers) at different Departments

### List of CPIOs Addresses and Brief Description of the Departments

Name and Address of the Department	Brief Description of the Function/Area of Work	Name and Designation of CPIO	Email id
Consumer Education and Protection Department Reserve Bank of India Central Office 1 <sup>st</sup> Floor, Amar Building Sir P.M. Road Mumbai – 400 001 Contact No: 022- 22630483	<ul> <li>i. Framing policy guidelines on consumer protection and grievance redress for the customers of RBI regulated entities (REs);</li> <li>ii. Administering the Reserve Bank – Integrated Ombudsman Scheme (RB-IOS), 2021;</li> <li>iii. Overseeing the functioning of the Offices of RBI Ombudsman (ORBIOs), Consumer Education and Protection Cells (CEPCs) across the country, Centralised Receipt and Processing Centre (CRPC) and the Contact Centre (14448);</li> <li>iv. Secretariat to the Appellate Authority (AA) under RB-IOS, 2021;</li> <li>v. Handling complaints regarding deficiencies in customer service in banks, received in RBI through the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) portal of Government of India (Gol);</li> <li>vi. Liaising with banks, NBFCs and Payments System Providers, Indian Banks' Association, ORBIOs and the</li> </ul>	Shri G J Raju, General Manager	<u>cpiocepd@rbi.org.in</u>

regulatory departments of PPI on		
matters relating to customer service and grievance redress; vii. Creating consumer awareness and disseminating information relating to customer service, grievance redress by REs and RBI as well as the safeguards against cyber crime/frauds.		
Regulation of Commercial Banks, Cooperative Banks, NBFCs (including HFCs)	Shri Manoj Mathur, Deputy General Manager	<u>cpiodor @rbi.org.in</u>
Supervision of scheduled commercial banks and financial institutions in terms of the provisions of BR Act 1949 and RBI Act 1934, approval for appointment of statutory auditors in scheduled commercial banks, and monitoring of frauds in banks and NBFCs.	Shri Ravi Shankar Prasad, General Manager	<u>cpiodos @rbi.org.in</u>
Dissemination of information and developing material for financial literacy/education	Smt. Shweta Sharma, General Manager	<u>cpiodoc @rbi.org.in</u>
Note and coin issue and currency management	Shri Sanjeev Prakash, Chief General Manager-in-Charge Smt. Suman Nath, Chief General Manager	cpiodcm @rbi.org.in
Studies and analyses the basic issues and problems (both domestic and international) affecting the Indian economy	Dr. Brijesh Pazhayathodi Director	<u>cpiodepr</u> @rbi.org.in
	grievance redress; vii. Creating consumer awareness and disseminating information relating to customer service, grievance redress by REs and RBI as well as the safeguards against cyber crime/frauds. Regulation of Commercial Banks, Cooperative Banks, NBFCs (including HFCs) Supervision of scheduled commercial banks and financial institutions in terms of the provisions of BR Act 1949 and RBI Act 1934, approval for appointment of statutory auditors in scheduled commercial banks, and monitoring of frauds in banks and NBFCs. Dissemination of information and developing material for financial literacy/education Note and coin issue and currency management Studies and analyses the basic issues and problems (both domestic and international) affecting the Indian	matters relating to customer service and grievance redress; vii. Creating consumer awareness and disseminating information relating to customer service, grievance redress by Regulation of Commercial Banks, Cooperative Banks, NBFCs (including HFCs)Shri Manoj Mathur, Deputy General ManagerSupervision of scheduled commercial banks and financial institutions in terms of the provisions of BR Act 1949 and RBI Act 1934, approval for appointment of statutory auditors in scheduled commercial banks, and monitoring of frauds.Shri Ravi Shankar Prasad, General ManagerDissemination of information and developing material for financial literacy/educationSmt. Shweta Sharma, General ManagerNote and coin issue and currency managementShri Sanjeev Prakash, Chief General ManagerNote and coin issue and currency managementShri Sanjeev Prakash, Chief General ManagerStudies and analyses the basic issues and problems (both domestic and international) affecting the IndianDr. Brijesh Pazhayathodi Director

Corporate Strategy and Budget Department Reserve Bank of India Central Office 2 <sup>nd</sup> Floor, Main Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022- 22610468, 022-22610486	Monitoring implementation of the Bank's medium-term strategy framework; formulation of annual budget of the Bank and enforcement of budgetary discipline; administration of Bank's Expenditure Rules; administration and management of staff superannuation / PF / welfare funds; policy and coordination work relating to business continuity management (BCM) framework of the Bank; being the nodal department for external institutes funded by the Bank.	Shri Rajesh Kumar Moria, Chief General Manager Smt. Subhashree MK, General Manager	<u>cpiocsbd</u> @rbi.org.in
Department of External Investments and Operations Reserve Bank of India Central Office 22 <sup>nd</sup> Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022- 22631045	Management and investment of foreign exchange reserves of the Reserve Bank of India	Shri Mohit Kumar, Deputy General Manager Smt. Nishi Moudgil, Deputy General Manager	<u>cpiodeio @rbi.org.in</u>
Department of Government and Bank Accounts Reserve Bank of India Central Office 4 <sup>th</sup> Floor, Byculla Office Building Opp. Mumbai Central Station Byculla, Mumbai – 400 008 Contact No: 022-23020986 022-23028509	Bankers to the banks and governments and accounting for public debt of central and state governments. It is also responsible for maintenance of the Reserve Bank's internal accounts and compilation of its weekly statement of affairs and annual balance sheets	Shri Subhash Chand, General Manager Shri Sreeni Krishnankutty Nair, Deputy General Manager	<u>cpiodgba</u> @rbi.org.in
Department of Information Technology Reserve Bank of India, 14th Floor, Central Office Building, Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022- 22624851, 022-22610416 Fax-022-022691557	Procurement and Maintenance of Computer Systems and Network Systems for use in RBI. Designing, developing and operationalising major IT projects in RBI.	Smt. Sonal Surendra Patel, General Manager Shri L. Hangmuanthang, Deputy General Manager	<u>cpiodit @rbi.org.in</u>

Department of Payment and Settlement Systems Reserve Bank of India Central Office 14 <sup>th</sup> Floor, Central Office Building Shahid Bhagat Singh Marg Mumbai – 400 001 Contact No: 022- 22668601	Regulation and oversight on the Payment and Settlement Systems which encompass the cheque based clearing systems managed by the Reserve Bank and other commercial banks, Electronic Clearing Service (ECS), Electronic Funds Transfer (EFT) System, the inter-institutional Government Securities clearing, NEFT (National Electronic Funds Transfer), Card Payments, Mobile Payments and Authorisation of applications for setting up Payment Systems	Shri Kashiap Balakrishnan, General Manager	<u>cpiodpss</u> <u>@rbi.org.in</u>
Department of Statistics and Information Management Reserve Bank of India C-9, 6th Floor Bandra Kurla Complex Mumbai – 400 051Contact No: +91-22- 26578323	Collection, processing and dissemination of data on banking, corporate and external sectors	Dr. Tarun Kumar Saxena, Director	<u>cpiodsim</u> @rbi.org.in
Financial Markets Operation Department Reserve Bank of India 1 <sup>st</sup> Floor, Main Building, Shahid Bhagat Singh Road, Mumbai – 400 001 Contact No: 022- 22630355	Forex market operations in the onshore/offshore OTC and Exchange Traded Currency Derivatives (ETCD) segments. Liquidity Adjustment Facility (LAF) operations (Repo, Reverse repo, Marginal Standing Facility) including Open Market Operations (Outright sale/purchase of gilts) under the extant liquidity management framework. Special Market Operations (SMO) for specific purposes. Computation of 6- currency Nominal Effective Exchange Rate (NEER) and Real Effective Exchange Rate (REER). Issuance and buyback of dated securities under Market Stabilisation Scheme (MSS). Estimation of liquidity requirement in the banking system. Providing secretarial assistance to the Financial Markets Committee (FMC) of the Reserve Bank. Coordinating meetings of Early Warning Group (EWG) comprising financial sector regulators and Ministry of Finance.	Shri Kirankumar Tati, General Manager	<u>cpiofmod</u> @rbi.org.in
Financial Markets Regulation Department Reserve Bank of India Central Office 9 <sup>th</sup> floor, Central Office Building Shahid Bhagat Singh Road, Fort Mumbai – 400 001 Contact No: (022) 22610310	Regulation and development of the money, government securities, interest rate, foreign exchange markets and related derivative markets; Regulation and supervision of financial benchmarks for interest rates and foreign exchange markets; Development work related to financial market infrastructure for the money, government securities, interest rate, foreign exchange markets and related derivative markets, including trade	Shri. Ajay Kumar Sinha, General Manager	<u>cpiofmrd</u> @rbi.org.in

	repository for over-the-counter (OTC)		
	derivative transactions; Oversight / surveillance of the money, government securities, interest rate, foreign		
	exchange markets and related derivative markets; and. Secretarial		
	support to the Technical Advisory Committee on Money, Government		
	Securities and Foreign Exchange Markets and RBI-SEBI Technical		
	Committee on Interest Rate and Currency Futures.		
Foreign Exchange Department	Facilitating both residents and non-	Dr. Aditya Gaiha, Chief General	cpiofed @rbi.org.in
Reserve Bank of India	exchange transactions within the	Manager-in-Charge	
Central Office 11 <sup>th</sup> Floor, Central Office	provisions of the Foreign Exchange Management Act, 1999 and	Shri Senthil Kumar	
Building Shahid Bhagat Singh	Notifications, Regulations, Rules, Orders, etc made there under	N, General Manager	
Road Mumbai – 400 001		Ms. Latha	
Contact No: 022 – 22610628		Radhakrishnan, General Manager	
Financial Stability Department	Conduct of macroprudential surveillance of the financial system on	Smt. Renu Sahare, Deputy General	cpiofsd @rbi.org.in
Reserve Bank of India Central Office	an ongoing basis. Conduct of systemic stress tests, including macro stress tests	Manager	
3 <sup>rd</sup> Floor, Amar Building	to assess resilience of the financial system. Preparation and publication of		
Sir P.M.Road Mumbai – 400 001	Financial Stability Reports (FSRs) twice		
Contact No: 022- 22706475	a year. Provide secretarial support to the Sub- Committee of the "Financial		
	Stability and Development Council (FSDC)".		
Human Resource Management Department	General administration including recruitment, posting, confirmation,	Smt. Vandana Khare,	<u>cpiorbi @rbi.org.in</u>
Reserve Bank of India Central Office 21 <sup>st</sup> Floor,	promotion and transfer of employees/officers, matters relating to	Chief General Manager-in-Charge	
Central Office Building Shahid Bhagat Singh	vigilance, discipline and security of Bank's premises. Developmental	Smt. Dipin Guram,	
Road Mumbai – 400 001 Contact No: 022-	aspects of human resources in the Reserve Bank.	General Manager	
22642678		Ms Namrata Shukla, General Manager	
Inspection Department Reserve Bank of India	Carries out inspections to examine, evaluate and report on the adequacy	Shri Gautam Prasad Borah,	cpioinsp @rbi.org.in
Central Office C7-8 <sup>th</sup>	and reliability of existing systems and	Principal Chief	
Floor, Bandra- Kurla Complex	follow-up by offices of the Bank.	General Manager	
Mumbai-400 051 Contact No: 022 26572308			

Internal Debt Management Department Reserve Bank of India Central Office 23 <sup>rd</sup> Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022- 22705122	<ul> <li>(i) Floatation of Central/State Government Loans – preparation of calendar for issuances of Government of India dated securities and Treasury Bills, conduct of market borrowings;</li> <li>(ii) Fixing of limits on Ways and Means advances (WMA) for both Central and State Governments and monitoring the use of these limits on a daily basis;</li> <li>(iii) Authorisation, regulation of the Primary Dealer system;</li> <li>(iv) Market development activities such as introduction of new instruments, widening of investor base and development of secondary market for Government Securities;</li> <li>(v) Facilitating State Governments' investment of their surplus cash balances in Treasury Bills and dated securities under various funds.</li> </ul>	Shri Rakesh Tripathy, Chief General Manager	<u>cpioidmd</u> @rbi.org.in
Legal Department Reserve Bank of India Central Office Centre 1, World Trade Centre Mumbai – 400 005 Contact No: 022- 22153480	Tender legal advice on various matters referred by the operational departments /offices/ associates of the Reserve Bank	Shri Unnikrishnan A, Principal Legal Adviser	Idcpio @rbi.org.in
Monetary Policy Department Reserve Bank of India Central Office 24 <sup>th</sup> Floor, Central Office Building Shahid Bhagat Singh Road Mumbai-400 001 Contact No: 022-22610427 022-22610407	Formulation, monitoring and implementation of monetary policy.	Shri Uday Bapu Sonawane, Deputy General Manager Shri Arvind Kumar Jha, Director	<u>cpiompd</u> @rbi.org.in
Premises Department Reserve Bank of India Central Office 5 <sup>th</sup> Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022- 22703072	Construction and maintenance of premises of the Bank	Smt. K Nikhila, Chief General Manager-in-Charge	<u>cpiopremi</u> <u>ses@rbi.org.in</u>
Rajbhasha Vibhag Reserve Bank of India Central Office C – 9, 8 <sup>th</sup> Floor, Bandra Kurla Complex, Mumbai – 400 051 Contact No: 22-26572801	Oversees implementation of Official Language Policy and other developmental activities for promotion of Hindi in the Bank	Shri Arvind Kumar Chaturvedi, General Manager Smt. Anjali Abhyankar, Deputy General Manager	<u>cpiorajbhash</u> aco@rbi.org.in

Reserve Bank of India Services Board Reserve Bank of India Central Office Byculla Office Building Opp. Mumbai Central Station Mumbai – 400 008 Contact No: 022- 23072666 Financial Inclusion and	Work relating to recruitment of officers and promotion Policy formulation relating to rural credit	Dr. Anil Kumar Yadav, General Manager Shri R. Giridharan,	<u>cpiorbsb</u> @rbi.org.in cpiofidd @rbi.org.in
Development Department Reserve Bank of India Central Office 10 <sup>th</sup> Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022- 22610586, 022-22610923	and priority sector lending; Monitoring the performance of commercial banks in priority sector lending & under Central Government-sponsored poverty alleviation programmes; Implementation and monitoring of Lead Bank Scheme; Regulatory functions over Regional Rural Banks and State/ Central Cooperative Banks; Promoting Financial Inclusion.	Chief General Manager Dr. Shailaja Singh General Manager	
Secretary's Department Reserve Bank of India Central Office 16 <sup>th</sup> Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022- 22694486	The Secretary's Department primarily deals with the governance matters related to the Central Board, its Committees and sub-Committees and ensures compliance with the statutory provisions and related rules and regulations. The Department acts as the Secretariat to the Central Board. The Chief General Manager of the Department functions as the Secretary to the Central Board.	Shri S. Arumugam, Deputy General Manager	<u>cpiosd</u> @rbi.org.in
Enforcement Department Reserve Bank of India Mezzanine Floor Main Building Fort, Mumbai - 400 001 Contact No: (022) 22615392	Enforcement Department is created within the Reserve Bank with effect from April 3, 2017 with a view to separate the function of identification of contravention of respective statutes/guidelines and directives by the regulated entities from imposition of punitive action and to make this process endogenous, formal and structured. The core function of the department is to enforce regulations with the objective of ensuring financial system stability and promoting public interest and consumer protection. The department will, inter alia, (i) develop a sound policy framework for enforcement consistent with international best practices; (ii) identify actionable violations on the basis of inspections /supervisory reports and market intelligence reports received/generated by it, conduct further investigations/verifications, if required, on the actionable violations thus identified and enforce them in an objective, consistent and non-partisan manner; (iii) deal with the complaints	Smt. Jayanti Mohapatra, Chief General Manager	<u>cpioefd @rbi.org.in</u>

	notomod to it has the Double ton		
	referred to it by the Bank's top		
	management for possible enforcement		
	action, and (iv) act as a secretariat to the		
	Executive Directors' Committee		
	constituted for adjudication.		
International Department	The Reserve Bank's relations with	Shri Gopal Prasad,	cpiointd @rbi.org.in
8 <sup>th</sup> Floor,	international institutions/country	Director	
Central Office Building	groupings, such as, International		
Shahid Bhagat Singh	Monetary Fund (IMF), Bank for	Dr. Arindam Sarkar,	
Marg,	International Settlements (BIS),		
Mumbai – 400 001	Financial Stability Board (FSB), G20,	Deputy General	
Contact No: 022-	Brazil, Russia, India, China and South	Manager	
22630816	Africa (BRICS), South Asian		
22030010	Association for Regional Cooperation		
	Finance (SAARCFINANCE),		
	Committee on Payments and Market		
	Infrastructures (CPMI), Committee on		
	the Global Financial System (CGFS),		
	World Bank, World Trade		
	Organization(WTO), Asian		
	Development Bank (ADB), etc. Framing		
	the Reserve Bank's views on issues of		
	policy relevance in international		
	economic cooperation, including those		
	on regulatory issues and central bank		
	currency swaps, etc. The Reserve		
	Bank's initiatives at capacity building for		
	officials of other central banks and		
	managing exposure visits for delegates		
	of foreign institutions/market		
	participants/universities, etc. Preparing		
	research notes on current issues in		
	international economic cooperation.		
Diek Menitering			opiormal @rbi org in
Risk Monitoring	The Risk Monitoring Department (RMD)		cpiormd @rbi.org.in
Department	has been constituted for implementation		
Reserve Bank of India	of Enterprise-wide Risk Management		
Central Office	System in the Reserve Bank. The		
Amar Building, 3 <sup>rd</sup> Floor	department has three divisions looking		
Sir P.M. Road	after operational risks, financial risks,		
Fort Mumbai – 400 001	and IT and cyber risks. For effective		
Contact No: 022-	identification, assessment and		
22618411	monitoring of risks uniformly throughout		
	the Reserve Bank, RMD has been		
	mandated:		
	• To prepare a broad risk monitoring		
	framework and to formulate and to		
	periodically review the Reserve		
	Bank's policies/ methodologies/		
	matrices and to interact with		
	functional units to ensure that all		
	significant risks are identified.		
	To aggregate, monitor and		
	periodically report the risks		
	reported by functional units to the		
	Risk Monitoring Committee (RMC)		
	and Audit and Risk Management		
	Sub-Committee (ARMS).		
	To assess and report the Economic		
	Capital necessary so as to build		
	<ul> <li>To assess and report the Economic</li> </ul>		

	<ul> <li>provisions for various risks arising out of the Reserve Bank's policy actions.</li> <li>To undertake some of the mid- office functions for reserve management.</li> <li>To create institutional memory by building a database of 'loss' and 'near loss' events.</li> <li>To foster risk culture in the organization.</li> <li>To implement, review and operate Bank's Information Security Management System; monitor IT/cyber security events/ incidents; create cyber risk awareness across the organisation; promote IT/cyber security initiatives and to report on IT/cyber risk to the Top Management of the Bank.</li> </ul>		
FinTech Department, Reserve Bank of India Central Office 12 <sup>th</sup> Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001 Contact No: 022- 22602387	Fostering Innovation in Fin Tech areas, identifying challenges and opportunities relating to FinTech, carrying out Research in the FinTech domain, inter- regulatory coordination and international coordination on FinTech, etc. In particular, it handles the initiatives related to Regulatory Sandbox, CBDC, secretariat support to Reserve Bank Innovation Hub and other fintech related activities.	Shri Brijesh Baisakhiyar, Deputy General Manager	<u>cpiofintech</u> @rbi.org.in

# List of RBI Ombudsman designated as CPIOs and their Addresses

SI.No.	Centre	Name and Address of the RBI	Email id
		Ombudsman	
1.	Ahmedabad	Smt. Kalpana MoreC/o Reserve Bank of IndiaOffice of RBI Ombudsman4th Floor, Riverfront HouseBehind H. K. Arts CollegeBetween Gandhi and Nehru BridgePujya Pramukh Swami Marg(Riverfront Road-West)	cpiooboahmedabad@rbi.org.in
		Ahmedabad – 380009s STD Code: 079 Tel. No. 26582357	
2.	Bengaluru	Smt N Mohana C/o Reserve Bank of India 10/3/8, Nrupathunga Road Bengaluru -560 001 STD Code: 080 Tel. No. 22277660/22180221	cpioobobengaluru@rbi.org.in

3.	Bhopal	Shri Sivakumar Bose	cpiobobhopal@rbi.org.in
0.	Diropai	C/o Reserve Bank of India	
		Hoshangabad Road	
		Post Box No. 32, Bhopal-462 011	
		STD Code: 0755	
4	Dhuhanaawar	Tel. No. 2573772	
4.	Bhubaneswar	Smt. Nengneikim Guite	cpioobobhubaneswar@rbi.org.in
		C/o Reserve Bank of India	
		Pt. Jawaharlal Nehru Marg	
		Bhubaneswar-751 001	
		STD Code: 0674	
	_	Tel. No. 2390090	
5.	Chandigarh	Shri Rajeev Dwivedi	cpioobochandigarh@rbi.org.in
		C/o Reserve Bank of India	
		4 <sup>th</sup> Floor, Sector 17	
		Chandigarh	
		STD Code: 0172	
		Tel. No 2721109/2721011/2727118	
6.	Chennai (I)	Dr. (Smt.) Tuli Roy	cpioobochennai@rbi.org.in
		C/o Reserve Bank of India	
		Fort Glacis, Chennai 600 001	
		STD Code: 044	
		Tel No. 25395964	
7.	Chennai (II)	Smt Nandita Singh	cpioorbiochennai2@rbi.org.in
		C/o Reserve Bank of India	
		Fort Glacis, Chennai 600 001	
		STD Code: 044	
		Tel No.25383976	
8.	Dehradun	Ms Deepti Agrawal	cpioobodehradun@rbi.org.in
		C/o Reserve Bank of India	
		Plot No. 16-17, IT Park,	
		Sahastradhara Road,	
		Dehradun, Uttarakhand - 248 013	
		STD Code: 0135	
	Cuwoboti	Tel No.: 2742001	opiochogywychoti@rbi.org.in
9.	Guwahati	Shri Bobby Lal Sebastian	cpiooboguwahati@rbi.org.in
		C/o Reserve Bank of India	
		Station Road, Pan Bazar	
		Guwahati-781 001 STD Code: 0361	
		Tel.No. 2542556	
10	Hydorobod		
10.	Hyderabad	Dr. Singala Subbaiah	cpioobohyderabad@rbi.org.in
		C/o Reserve Bank of India	
		6-1-56, Secretariat Road Saifabad,	
		Hyderabad-500 004	
		STD Code: 040	
		Tel. No. 23210013	

	<b>.</b>		
11.	Jaipur	Smt Baljit Birah	cpioobojaipur@rbi.org.in
		C/o Reserve Bank of India,	
		4 <sup>th</sup> floor Rambagh Circle,	
		Tonk Road, Jaipur - 302 004	
		STD Code: 0141	
		Tel. No. 2577931	
12.	Jammu	Shri Ramesh Chand	cpioobojammu@rbi.org.in
		C/o Reserve Bank of India,	
		Rail Head Complex, Jammu- 180012	
		STD Code: 0191	
		Tel No.: 2477905	
13.	Kanpur	Shri P. S. Khual	cpioobokanpur@rbi.org.in
15.	Nalipul	C/o Reserve Bank of India	<u>cpioobokariput@rbi.org.in</u>
		Post Box No. 82/142,	
		Mahatma Gandhi Road,	
		Kanpur- 208 001	
		STD Code: 0512	
		Tel. No. 2305174	
14.	Kolkata (I)	Shri Rabindra Kishore Panda	cpioobokolkata@rbi.org.in
		C/o Reserve Bank of India	
		15, Netaji Subhash Road	
		Kolkata-700 001	
		STD Code: 033	
		Tel. No. 22310217	
15.	Kolkata (II)	Ms. Mary Lianlunkim Deng	cpioobokolkata2@rbi.org.in
		C/o Reserve Bank of India	
		15, Netaji Subhash Road	
		Kolkata-700 001	
		STD Code: 033	
		Tel. No. 22628771	
16.	Mumbai (I)	Smt. Raksha Mishra	cpioobomumbai1@rbi.org.in
		C/o Reserve Bank of India 4 <sup>th</sup> Floor,	
		RBI Byculla Office Building, Opp.	
		Mumbai	
		Central Railway Station, Byculla,	
		Mumbai-400 008 STD Code: 022	
		Tel No. 23022028	
17.	Mumbai (II)	Shri Sanjay Kumar	cpioobomumbai2@rbi.org.in
		C/o Reserve Bank of India,	
		1 <sup>st</sup> Floor, RBI Byculla Office	
		•	
		Building, Opp. Mumbai Central	
		Railway Station, Byculla,	
		Mumbai-400 008	
		STD Code: 022	
		Tel No.: 23001285	
18.	Patna	Shri Kumar Rajesh Ranjan	cpioobopatna@rbi.org.in
		C/o Reserve Bank of India	
		Patna-800 001	
	1	<b>I</b>	1

STD Code	0612
Tel. No. 23	22569
19. New Delhi (I) Ms. Mary	awm Ngaih Ching Gwite <u>cpioobonewdelhi1@rbi.org.in</u>
C/o Reser	ve Bank of India,
06, Sansa	Marg, New Delhi
STD Code	
Tel. No. 23	313359
	itra Maurya cpioobonewdelhi2@rbi.org.in
	ve Bank of India,
	arg, New Delhi
STD Code	
Tel. No. 23	
21. Raipur Shri Moha	
•	ve Bank of India
	ubhashish Parisar, Satya
Prem Viha	•
	Ghat Road, Sundar Nagar,
Raipur- 49	<b>3</b>
STD Code	
Tel. No: 22	
22. Ranchi Shri Mano	e Bank of India
	r, Pragati Sadan,
	ling, Kutchery Chowk,
Rither Banchi – 8	
Jharkhand	
STD Code:	0651
Tel No.: 22	
	Kumar Yadav         cpioorbioshimla@rbi.org.in
	e Bank of India
	et, Kasumpti
Shimla - 17	•
Himachal F	
STD Code:	
Tel. No. 26	
24. Thiruvananthapuram Shri R. Ka	malakannan <u>cpioobothiruanpuram@rbi.org.in</u>
-	e Bank of India
Bakery Jur	ction
Thiruvanar	thapuram-695 033
STD Code:	0471

# CRPC-in-Charge designated as CPIO and Address

Name and Address of CRPC	Name and Designation of CPIO	Email id
Centralised Receipt and Processing Centre (CRPC), Reserve Bank of India, 4th Floor, Central Vista, Sector -17, Chandigarh – 160017 STD Code: 0172 Tel. No. 2770062	Shri Rajeev Dwivedi Chief General Manager / CRPC-in- Charge	cpiocrpc@rbi.org.in

# CAPIOs (Nodal Officers) at different Regional Offices

Regional Office	Name	Designation	Address	Telephone & Fax No.
Agartala	Shri Surendra Nidar	GM (Officer-in- charge)	Reserve Bank of India 2nd Floor, Jackson Gate Building, Lenin Sarani, Agartala, Tripura - 799001	Tel: 0381- 238 9933
Ahmedabad	Shri Ashok Parikh	GM	Reserve Bank of India, Human Resource Management Department, 4 <sup>th</sup> Floor, Near Gandhi Bridge, Ahmedabad - 380 014	Tel: 079- 27540045
Bengaluru	Shri Siladitya Biswas	GM	Reserve Bank of India, Human Resource Management Department, 10/3/8, Nrupathunga Road, Bengaluru 560 001	Tel: 080- 22210217 080- 22180370
Belapur	Shri Rakesh Kumar Verma	DGM	Reserve Bank of India Human Resource Management Department Plot No.3, Sector 10 H.H. Nirmaladevi Marg CBD, Belapur, Navi Mumbai 400 614	Tel: 022- 27523008
Bhopal	Shri Jasvinder Singh Aujla	DGM	Reserve Bank of India, CAPIO, Hoshangabad Road, Bhopal	Tel: 0755- 2675300
Bhubaneshwar	Dr. Devi Prasad Panda	GM	Reserve Bank of India, Pt. Jawharlal Nehru Marg, Bhubaneswar - 751 001	Tel: 0674- 2396464
Chandigarh	Sh. Mandeep Singh	DGM	Reserve Bank of India, Sector-17, Chandigarh – 160017	Tel: 0172- 2712255
Chennai	Shri S Elango	GM	Reserve Bank of India Human Resource Management Department, Fort Glacis, Rajaji Salai, Chennai-600 001	Tel: 044- 25360823

Dehradun	Smt. Madhusmita Dutta Bharali	DGM	Reserve Bank of India, Human Resource Management Department, Plot No. 16-17, I.T. Park, Sahastradhara Road, Dehradun - 248 013	Tel: 0135- 2741407
Gangtok	Shri Thotngam Jamang	Regional Director	Reserve Bank of India, Tseyang Djong Building, National Highway 10, Amdo Golai Tadong, Gangtok, Sikkim-737102	Tel: +91 3592-280050 +91 3592- 281118 (PS) Fax: +91 3592-281113
Guwahati	Shri Ritesh Kumar	DGM	Reserve Bank of India, Human Resource Management Department, Panbazar, Guwahati - 781001	Tel: 0361- 2512804
Hyderabad	Shri. Anuj Ranjan	GM (Administration)	Reserve Bank of India Human Resource Management Department, 6-1-56, Secretariat Road, Saifabad, Hyderabad - 500 004	Tel: 040- 23234612
Imphal	Shri Neredumalli Sridhar	GM & O-i-C	Reserve Bank of India, Opp. Manipur Legislative Assembly, Lilashing Khongnangkhong Imphal (Manipur) – 795 001	Tel: 0385- 2411565
Jammu	Shri Shubhabrata Ghosh Maulik	Deputy General Manager	Reserve Bank of India, Human Resource Management Department, Rail Head Complex, Jammu-180012	Tel: 0191- 2470137
Jaipur	Shri Lal Singh Bhati	DGM	Reserve Bank of India Rambagh Circle, Tonk Road, Jaipur 302 004	Tel: 0141- 2573244
Kochi	Shri T V Rao	CGM	Reserve Bank of India Ernakulam North, Kochi -682 018	Tel: 0484- 2400985 Fax: 0484- 2402715
Kanpur	Shri Ajay Pratap Singh Sisodia	DGM	Reserve Bank of India Human Resource Management Department, Mahatma Gandhi Road, Kanpur 208 001	Tel: 0512- 2311485 Fax: 0512- 2306105
Kolkata	Ms. Lamneichong Chongloi	GM	Reserve Bank of India 15, N.S. Road, Kolkata-700 001	Tel: 033- 22624047 Fax: 033- 22312994
Lucknow	Smt. Sonali Das	GM	Reserve Bank of India 8-9, Vipin Khand,	Tel: 0522- 2307568

			Gomti Nagar, Lucknow-226010	
Mumbai Regional Office	Shri Sandeep Kumar	CGM	Reserve Bank of India, Mumbai Regional Office, S.B.S. Marg, Mumbai 400 001	Tel: 022- 22641033 (Extn-3111) Fax: 022- 22626144
Nagpur	Smt. Swati B Sharma	DGM	Reserve Bank of India Human Resource Management Department, Civil lines, Opp Vidhan Bhawan, Nagpur 440 001	Tel: 0712- 2806359
New Delhi	Shri Ashok Kumar	GM	Reserve Bank of India Human Resource Management Department, 6, Sansad Marg, New Delhi – 110 001	Tel: 011- 23736285
Patna	Shri Prabhat Kumar	GM	Reserve Bank of India Human Resource Management Department, South Gandhi Maidan, Patna 800 001	Tel: 0612- 2323291
Panaji	Shri Prabhakar Jha	Regional Director	Reserve Bank of India Gera Imperium II, 7th floor, EDC Complex, Patto Plaza, Panaji 403 001	Tel - (0832) -2467888
Raipur	Shri Mohan Rawat	GM	Reserve Bank of India, 54/949, Satya Prem Vihar, Mahadev Ghat Road, Raipur Chhattisgarh 492 013	Tel: 0771- 2242354
Ranchi	Smt. Anamika Sharma	DGM	Reserve Bank of India, First Floor, Zila Parishad Bhawan, Kutchery Chowk, Ranchi – 834001	Tel: 0651- 2221155
Shillong	Shri Olden Nongpluh	GM (Officer-in- Charge)	Reserve Bank of India 3rd Floor, BSNL Bhavan Opposite Ka Phan Nonglait Park, Barik, Shillong, East Khasi Hills Meghalaya-793001	Tel: 0364- 2501837
Shimla	Shri Aatish Anant	DGM	Reserve Bank of India Main Market, Kasumpti Shimla - 171 009 Himachal Pradesh	Tel: 0177- 2629480 Fax: 0177- 2629728
Thiruvananthapuram	Smt. Sujatha. J	GM	Reserve Bank of India, HRMD, Bakery Junction, PB No. 6507	Tel: 0471- 2323481 Fax: 0471-

			Thiruvananthapuram - 695033	2330843
Reserve Bank Staff	Smt. Mala	Principal	Reserve Bank Staff College	Tel: 044 -
College	Sinha		359, Anna Salai,	48659612
			Teynampet, Chennai 600	Fax: 0471-
			018	48659640
College of	Shri Jaikish	Principal	College of Agricultural	Tel: 020-
Agricultural Banking,			Banking, Reserve Bank of	25537756
Pune			India, Shivajinagar,	
			Pune - 411016	

# CAPIOs (Nodal Officers) at different Departments

Central Office Department	Name of CAPIO	Designation	Address	Telephone No. (STD code - 022)
Consumer Education and Protection Department	Shri Ashis Kumar Mittra	AGM	Reserve Bank of India, Consumer Education and Protection Department 1 <sup>st</sup> Floor, Amar Building Sir P.M.Road Mumbai 400 001	022- 22604136
Department of Communication	Shri Neeraj Kumar	Director	Reserve Bank of India, Department of Communication, 9 <sup>th</sup> Floor, Central Office Building, S.B.Singh Marg, Mumbai 400 001	022- 22703279
Rajbhasha Vibhag	Shri Susheel Krishna Gore	DGM	Reserve Bank of India, Rajbhasha Vibhag, Central Office C – 9, 8th Floor, Bandra Kurla Complex, Mumbai – 400 051	022- 26572805
Secretary's Department	Smt. Maneesha Thara Rajagopal	GM	Reserve Bank of India Secretary's Department Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22611110
Department of Currency Management			Reserve Bank of India Department of Currency Management Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22610938 Extn: 4415
Department of Government and Bank Accounts	Shri Vyom Gupta	AGM	Reserve Bank of India Dept.of Government & Bank Accounts, Central Office, 4th Floor, Byculla Office Building, Opp.Mumbai Central Station, Byculla, Mumbai – 400 008	022- 23028559

Department of External Investments and Operations	Shri G Jagan Mohan	CGM	Reserve Bank of India Department of External Investments and Operations Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22618512
Financial Markets Operations Department	Smt. Sangeeta Das	Director	Reserve Bank of India Financial Markets Operations Department Main Building, First Floor Shahid Bhagat Singh Marg, Fort Mumbai 400 001	022 - 22612695
Financial Markets Regulation Department	Shri Rajeev Kalra	DGM	Reserve Bank of India Central Office 9 <sup>th</sup> floor, Central Office Building Shahid Bhagat Singh Road, Fort Mumbai – 400 001	022- 22610110
Department of Payment and Settlement Systems	K Vijayakumar	GM	Reserve Bank of India Department of Payment and Settlement Systems 14 <sup>th</sup> floor, Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22641610
Inspection Department	Shri Suresh Kumar Kandaswamy	DGM	Reserve Bank of India Inspection Department, C-7, 8 <sup>th</sup> floor, Bandra-Kurla Complex Mumbai 400 051	022- 26571072
Legal Department	Shri E M Sali	Joint Legal Adviser	Reserve Bank of India Legal Department 5 <sup>th</sup> Floor, Centre – 1 WTC, Mumbai-400 005	022- 22153375 Fax – 22153470
Foreign Exchange Department	Shri Subhash Agarwal	DGM	Reserve Bank of India Foreign Exchange Department Central Office 11 <sup>th</sup> Floor, Central Office Building Shahid Bhagat Singh Road Mumbai – 400 001	022- 22610611
Financial Stability Department	Shri Soumya Prakash Panda	AGM	Reserve Bank of India Financial Stability Department 3 <sup>rd</sup> Floor, Amar Building Sir P.M.Road Mumbai 400 001	(022)- 22706470

Department of Regulation	Shri Siddhant	AGM	Reserve Bank of India, Department of Regulation, Central Office Building, Shahid Bhagat Singh Marg, Mumbai 400 001	022- 22820739
Department of Supervision	Shri Vinod Kumar	GM	Reserve Bank of India Department of Supervision, Central Office, Centre-1, World Trade Centre Mumbai 400 005	022- 22173530
Internal Debt Management Department	Shri S Venkataraman	GM	Reserve Bank of India Internal Debt Management Dept. Central Office Bldg, Shahid Bhagat Singh Marg, Mumbai 400 001	022- 22632565
Department of Statistics and Information Management	Shri Sabyasachi Biswas	Assistant Advisor	Reserve Bank of India, Department of Statistics and Information Management C-9, 6th Floor Bandra Kurla Complex, Mumbai 400 051	022- 26578665
Human Resource Management Department, Central Office	Smt. Sneha Sanjay Dudwadkar	AGM	Reserve Bank of India Human Resource Management Department, Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22642678
Monetary Policy Department	Shri Indrajit Roy	Director	Reserve Bank of India Monetary Policy Department, Central Office, 24 <sup>th</sup> Floor, Central Office building, Shahid Bhagat Singh Marg, Mumbai – 400 001	022 - 22631004 Fax - 022- 22700850
Department of Information Technology	Smt. Sonal Patel	GM	Reserve Bank of India Department of Information Technology Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22624851 Fax – 022- 022691557
Financial Inclusion and Development Department	Smt. Parul Tarun Mathur	AGM	Reserve Bank of India Financial Inclusion and Development Department Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001	022- 22610942
Corporate Strategy and Budget Department	Smt. Jyoti Sayankrit	DGM	Reserve Bank of India Corporate Strategy and Budget Department, Main building, Shahid Bhagat Singh Marg	022- 22610481

			Mumbai 400 001	
Department of Economic and Policy Research	S. Chinngaihlian	Assistant Adviser	Reserve Bank of India, Department of Economic and Policy Research, 7th Floor, Division of Non- Banking Financial Studies, Central Office Building, Fort, Mumbai 400 001	022- 22621042
Premises Department	Smt Shakti Dubey	GM	Reserve Bank of India Premises Department 5 <sup>th</sup> floor, Mumbai 400 008	022- 22610958
Enforcement Department	Smt. Veena Roy Singh	GM	Reserve Bank of India Mezzanine Floor, Main Building, Fort, Mumbai – 400001	022 - 22603227
International Department			8 <sup>th</sup> Floor, Central Office Building Shahid Bhagat Singh Marg, Mumbai – 400001	022- 22630816
Risk Monitoring Department	Shri Sandeep Mittal	GM	Reserve Bank of India, 3 <sup>rd</sup> Floor, Amar Building Sir P M Road, Mumbai – 400001	022- 22618418
FinTech Department	Ms. Uden Sherpa	AGM	FinTech Department, Reserve Bank of India Central Office 12th Floor, Central Office Building, Shahid Bhagat Singh Road Mumbai – 400 001	022- 22602387

How long will the RBI take to provide information?

The Reserve Bank of India will, within 30 days of receipt of the application for information along with the fee, communicate to the requestor whether it can or cannot provide the information.

# Will I have to pay to get the information?

As per the Right to Information (Regulation of Fee and Cost) Rules, 2005, the public authority shall charge:

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- actual charge or cost price of a copy in larger size paper;
- actual cost or price for samples or models; and
- for inspection of records, no fee for the first hour; and a fee of Rs.5/- for each subsequent hour (or fraction thereof)

Further, to provide information under Section 7(5) of the Right to Information Act, 2005, the public authority shall charge:

• Rs. 50/- per diskette or floppy; and

 for information provided in printed form at the price fixed for such publication or Rs. 2/- per page of photocopy for extracts from the publication

# At what stage will I have to pay this cost?

If the Reserve Bank of India has the information and can provide it to you it will, within 30 days of its receiving the application along with appropriate fees, communicate to you the cost of providing the information as prescribed under Section 7(1) of Right to Information Act.

## When will I get the information?

You will get the information, once the Reserve Bank of India receives the payment towards providing the information.

## Can the Reserve Bank of India refuse to give me information?

The Right to Information Act, 2005 under Sections 8 and 9 exempts certain categories of information from disclosures. These include:

- Information, disclosure of which would prejudicially affect the sovereignty and integrity of India, the security, strategic, scientific or economic interests of the State, relation with foreign State or lead to incitement of an offence.
- Information which has been expressly forbidden to be published by any court of law or tribunal or the disclosure of which may constitute contempt of court;
- Information, the disclosure of which would cause a breach of privilege of Parliament or the State Legislature;
- Information including commercial confidence, trade secrets or intellectual property, the disclosure of which would harm the competitive position of a third party, unless the competent authority is satisfied that larger public interest warrants the disclosure of such information;
- Information available to a person in his fiduciary relationship, unless the competent authority is satisfied that the larger public interest warrants the disclosure of such information;
- Information received in confidence from foreign Government; information, the disclosure of which would endanger the life or physical safety of any person or identify the source of information or assistance given in confidence for law enforcement or security purposes;
- Information which would impede the process of investigation or apprehension or prosecution of offenders;
- Cabinet papers including records of deliberations of the Council of Ministers, Secretaries and other officers;
- Information which relates to personal information the disclosure of which has no relationship to any public activity or interest, or which would cause unwarranted invasion of the privacy of the individual.

### Do I have a right to appeal?

Under the Right to Information Act, 2005 you have the right to appeal if you are not satisfied with

the information provided by the Reserve Bank or its decision not to provide the information requested.

# Who should I address my appeal to?

You can address the appeal to:

1) Shri Aviral Jain Executive Director (First Appellate Authority) Reserve Bank of India, 20<sup>th</sup> Floor, Central Office Building, Shahid Bhagat Singh Marg, Fort, Mumbai – 400 001. Email ID - <u>aaria @rbi.org.in</u> Phone: 022-2270 2533

2) Shri Vivek Deep Executive Director (Alternate Appellate Authority) Reserve Bank of India, 17<sup>th</sup> Floor, Central Office Building, Shahid Bhagat Singh Marg, Mumbai – 400 001. Email ID - <u>aaria @rbi.org.in</u> Phone: 022-2261 4228

Citizens can also submit their First Appeal for RTI requests submitted through online portal by accessing the link <a href="https://rtionline.gov.in/">https://rtionline.gov.in/</a> and upon submission of the First Appeal the requester gets the registration number and can track the status of the appeal.

June 04, 2025